

**PATNA HIGH COURT**

Dated 31<sup>st</sup> March, 2020

**NOTE**

Keeping in view the trying times, when the nation is in lockdown, the Hon'ble Judges, in furtherance of the primary objective of the PM CARES Fund of dealing with any kind of emergency or distress situation, like the one posed by the **COVID-19** pandemic and to provide relief to the affected, have arrived at a consensus to make voluntary donation of a sum of **Rs.10,000/-** each towards the **"Prime Minister's Citizen Assistance and Relief in Emergency Situation Fund"** by any mode including issuing a Cheque in favour of the **"PM CARES FUND"**. The amount of contribution may be enhanced voluntarily.

The undersigned will take all appropriate steps for depositing the Cheques.

By order of Hon'ble the Chief Justice



Registrar General,  
Patna High Court, Patna